



IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 17th OF OCTOBER, 2024

MISC. PETITION No. 4058 of 2024

SMT. URMILA VASKALE AND OTHERS

Versus

SMT. SUMAN AND OTHERS

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Appearance:

Shri Kamlesh Mandloi - Advocate for the petitioners.

Shri Anunay Shrivastava - Advocate for the respondent No.1.

Shri Bhuwan Deshmukh - Government Advocate for the respondent
No.7/State.

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ORDER

Learned counsel for the petitioner submits that the petition has become
infructuous.

Accordingly, the petition is dismissed as infructuous.

Certified copy as per rules.

(GAJENDRA SINGH)
JUDGE